

DIVISION BENCH
COURT - I

P-101

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/81(KB)2022
IA(I.B.C)/14(KB)2023,
IA(I.B.C)/288(KB)2023,
IA(I.B.C)/471(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR.
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 02ND MARCH, 2023, 10:30 A.M

IN THE MATTER OF	STATE BANK OF INDIA VS ATIBIR INDUSTRIES COMPANY LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearances (via video conferencing/physical)

Mr. Joy Saha, Sr. Adv. : For Financial Creditor
Mr. Ramesh Ch. Prusti, Adv.
Ms. Mahuya Ghosh, Adv.
Mr. S. Das, Adv.

Mr. Abhrajit Mitra, Sr. Adv. : For Corporate Debtor
Mr. Ratnanko Banerji, Sr. Adv.
Mr. Vikram Wadehra, Adv.
Mr. Indradeep Basu, Adv.

ORDER

1. Ld. Sr. Counsel/Counsel for the parties present.
2. It is stated by Ld. Sr. Counsel appearing for State Bank of India that the revised OTS proposal has been rejected by State Bank of India. Ld. Sr. Counsel has made his submissions while arguing its application under Section 7 of IBC, 2016.
3. We have heard the Ld. Sr. Counsel appearing for respondents in IA(I.B.C)/14(KB)2023, IA(I.B.C)/288(KB)2023, IA(I.B.C)/471(KB)2023.
4. Post this matter for arguments in the main CP by respondents on **31/03/2023** along with all IAs.

Balraj Joshi
Member (Technical)

Rohit Kapoor
Member (Judicial)